

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 2 of 2015

Dated:- 28th August, 2015

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. Inderjit Kapoor, Technical Member

In the matter of:-

Gujarat Urja Vikas Nigam Ltd. Appellant (s)
Versus
Gujarat Electricity Regulatory Commission & Anr. ... Respondent (s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R.1
Mr. Vikrant Pachnanda and
Mr. Amit Ojha for R-2

ORDER

Learned Counsel for Respondent no.2 prays for two weeks time to file reply. Accordingly, he is permitted to file reply within two weeks after serving copy on the other side. Thereafter, rejoinder, if any, be filed after serving copy on the other side.

Post the matter for hearing on **21.09.2015.** In the meantime, Learned Counsel for the parties are directed to file their respective written submissions after serving copy on the other side.

(Inderjit Kapoor)
Technical Member
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(Justice Surendra Kumar)
Judicial Member